

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-504
IB-525/ND/2023

IN THE MATTER OF:

Abhilasha Commercial Private Limited

....Applicant

Vs.

Methodex Systems Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anirudh Wadhwa, Mr. Debarshi Chakraborty,
Mr. Rahul Mohan, Advs.

For the Respondent : Ms. Simran Mehrotra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of the Financial Creditor and Ld. Counsel on behalf of the Corporate Debtor are present. The arguments were heard on 09.02.2024 and parties were directed to file written submissions. Written submissions of both the sides are now available on the e-portal. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)